

CIRCULAR

Pursuant to the directions received from Hon'ble High Court of Delhi vide letter No. 61/Rules/DHC/2024, dated 08.02.2024, all the Judicial Officers posted in the Central and West District, Tis Hazari Courts, Delhi are requested to direct their Ahlmads to send the details of cases concerning or relating to HIV positive persons in prescribed format (**copy enclosed**) in every month from May -2024 onwards with the monthly statements to the respective Judicial Branch.

If no such cases are pending, a report to the effect that "*no such cases are pending*" must be submitted in prescribed format with the monthly statements to the respective Judicial Branch. Without aforesaid report, monthly statements shall not be accepted.


(VINOD KUMAR)

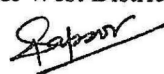
Principal District & Sessions Judge
(West)


(SANJAY GARG)

Principal District & Sessions Judge
(Headquarters)

No ~~26176-376~~/F.01/2024/ Bail & Filing/ West/Nodal Officer Dated 03 MAY 2024
Copy forwarded for information and necessary action to:-

1. All the Judicial Officers, Central and West District, Tis Hazari Courts, Delhi.
2. Judicial Branch, Central & West District, Tis Hazari Courts, Delhi are directed to send list of the cases concerning or relating to HIV positive persons to the Nodal Officer presently posted in Bail & Filing Section West District, THC on or before 10th of the month of **July** and **January** of every years to forward the details of such cases to the Nodal Officer of Hon'ble High Court of Delhi in every 6 months in accordance with direction of letter No 61/Rules/DHC/2024 dated 08.02.2024 (**copy enclosed**).
3. Computer Branch, Tis Hazari Court for uploading on the official website.
4. PS to the principal District & Sessions Judge, Central & West District, Tis Hazari Courts, Delhi.


Administrative Officer(Judicial)
Tis Hazari Courts, Delhi.

Collecting information regarding the cases concerning or relating to HIV positive persons.

STATEMENT FOR THE MONTH OF May -2024

SN	Case No. (Civil/Criminal /Complaint)	Case Title	Name of Court where case is pending	Name of HIV positive persons

SIGNATURE OF PRESIDING OFFICER